

Execution Petition No. _____/2020
M/s.Coim India Pvt.Ltd. Vs. M/s.JNG Footwear(India)
and anr.

Through Cisco Webex Video Conferencing

14.07.2020 (4.08 p.m.to 4.10 p.m.)

Fresh execution petition received by way of assignment on court email ID from Filing Section, West, THC, Delhi and the same has been put before the undersigned by reader of the court through email. **It be checked and registered.**


Pr: Sh.Jitender Vashisht, Ld.counsel for the DH.

(Mobile No.: 9811550817)

(Email ID: jvashisht@gmail.com)

Ld.counsel for DH undertakes to file hard copy of the execution petition alongwith annexures within 15 days from the re-opening of courts.

Nazir to report on 21.08.2020.


(Vikas Dhull)
ADJ-01, West,
THC, Delhi
14.07.2020

RCA No. 60764/16
M/s.Fablas Impex Private Ltd. Vs. Hemkant Sharma

14.07.2020

Pr: None.

Order not ready as certain documents are required to be summoned from the Ahlmad of the court through email.

In the facts, put up on **15.07.2020 at 4.00 p.m. for orders.**



(Vikas Dhull)
ADJ-01/WEST/THC
DELHI
14.07.2020